

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-2413/ND/2019

IN THE MATTER OF:

M/s Imperial Fasteners
Vs
M/s Solven Power Systems Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

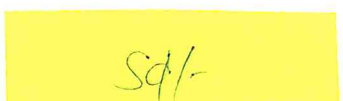
PRESENT:

For the Applicant : Adv. Rajesh Rai
For the Respondent : Adv. Vinam Gupta and Adv. Gibran Naushad

ORDER

Ld. Counsel for respondent has put in appearance and seeks time to file the reply by tomorrow. No further adjournment will be granted on any ground. List on 20.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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